## CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL, WEST ZONAL BENCH: MUMBAI

## Appeal No. C / 147 / 2006

Date of Hearing: 15/04/2019

Ravindra Prakash Srivastava

Appellant

-Vs-

CC (IMPORT) MUMBAI

Respondent

Present for the Appellant : D.B.Shroff, Adv

Present for the Respondent: Roopam Kapoor, Pr. Commissioner (AR)

## ORDER

During the course of arguments we find that there is no Representation on behalf of Uhde India Ltd. in appeal no. C/228/2006 which is the main party in these batch of appeals being the importer. Registry to give a report as to whether the notice has been served on the said Uhde India Ltd. for hearing and also to issue a fresh notice of hearing of this matter on 30/04/2019. In the meantime Rashtriya Chemicals & Fertilizers Ltd may also do the needful in order to secure the presence on behalf of Udeh India Ltd. on the next date of hearing. They are also permitted to file a convenient compilation in the meantime. Registry may also issue a notice to Shri Rakesh Yadav who has filed appeal no. C/288/2006 about the next date of hearing.

(P. ANJANI KUMAR) MEMBER (TECHNICAL) (AJAY SHARMA) MEMBER (JUDICIAL)